

SPECIAL BENCH

ITEM NO.123

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.63/ALD/2023

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

| | |
|----------------------------|---|
| NAME OF THE COMPANY | PRADEEP KUMAR AGGARWAL & ANR. V/S ROC & ANR. |
| UNDER SECTION | 252 (3) OF COMPANIES ACT, 2013 |

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Sameer Srivastava, Adv. : *For the Petitioner, Mr. Pradeep Kumar Aggarwal present in person*

Sh. Shivendra Bahadur Singh, CGSC : *For the RoC*

Sh. Gaurav Mahajan, Proxy for : *For the I.T. Deptt.*

Sh. Krishna Agrawal, Sr. S.C.

ORDER

- 1.** In this case, it is stated by the Ld. Counsels representing their respective parties that the reports on behalf of the Income Tax Department as well as the ROC has been filed, to which the rejoinder has also been filed.
- 2.** Let the matter be adjourned for final hearing before the Regular Bench on 8th August, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

18th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*